

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W),
DWARKA COURTS: NEW DELHI.**

ORDER

In partial modification of Order No. 22671-22695/Link ASJs/Judl./DWK/2022 dated 30.08.2022, following link Courts are hereby re-constituted to dispose of urgent matters/ miscellaneous applications filed in the Courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:

S. No.	Name of the Judicial Officer (Col. No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer	5 th Link Judicial Officer
1	Sh. Gautam Manan, ASJ-02 (SC/ST) & H.R.Court	Sh. Ram Lal Meena, ASJ-05	Sh. Deepak Wason, Spl Judge (NDPS)	Sh. Vinod Kumar Meena, ASJ (Electricity)	Dr. Jagminder Singh, ASJ-03	Sh. Vipin Kharb, ASJ-04
	Sh. Ram Lal Meena, ASJ-05	Sh. Deepak Wason, Spl Judge (NDPS)	Sh. Vinod Kumar Meena, ASJ (Electricity)	Dr. Jagminder Singh, ASJ-03	Sh. Vipin Kharb, ASJ-04	Sh. Gautam Manan ASJ-02 (SC/ST) & H.R.Court
	Sh. Deepak Wason, Spl Judge (NDPS)	Sh. Vinod Kumar Meena, ASJ (Electricity)	Dr. Jagminder Singh, ASJ-03	Sh. Vipin Kharb, ASJ-04	Sh. Gautam Manan ASJ-02 (SC/ST) & H.R.Court	Sh. Ram Lal Meena, ASJ-05
4	Sh. Vinod Kumar Meena, ASJ (Electricity)	Dr. Jagminder Singh, ASJ-03	Sh. Vipin Kharb, ASJ-04	Sh. Gautam Manan ASJ-02 (SC/ST) & H.R.Court	Sh. Ram Lal Meena, ASJ-05	Sh. Deepak Wason, Spl Judge (NDPS)
5	Dr. Jagminder Singh, ASJ-03	Sh. Vipin Kharb, ASJ-04	Sh. Gautam Manan ASJ-02 (SC/ST) & H.R.Court	Sh. Ram Lal Meena, ASJ-05	Sh. Deepak Wason, Spl Judge (NDPS)	Sh. Vinod Kumar Meena, ASJ (Electricity)
6	Sh. Vipin Kharb, ASJ-04	Sh. Gautam Manan ASJ-02 (SC/ST) & H.R.Court	Sh. Ram Lal Meena, ASJ-05	Sh. Deepak Wason, Spl Judge (NDPS)	Sh. Vinod Kumar Meena, ASJ (Electricity)	Dr. Jagminder Singh, ASJ-03
7	Sh. Viplav Dabass, ASJ (FTC)	Sh. Ram Lal Meena, ASJ-05	Sh. Deepak Wason, Spl Judge (NDPS)	Sh. Vinod Kumar Meena, ASJ (Electricity)	Dr. Jagminder Singh, ASJ-03	Sh. Vipin Kharb, ASJ-04
8	Sh. Lokesh Kumar Sharma, ASJ (SFTC)	Ms. Pooja Talwar, ASJ-01 (POCSO)	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	Sh. Sushil Kumar, ASJ (FTSC) (RC)	Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02
9	Ms. Pooja Talwar, ASJ-01 (POCSO)	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	Sh. Sushil Kumar, ASJ (FTSC) (RC)	Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02	Sh. Lokesh Kumar Sharma, ASJ (SFTC)
10	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	Sh. Sushil Kumar, ASJ (FTSC) (RC)	Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02	Sh. Lokesh Kumar Sharma, ASJ (SFTC)	Ms. Pooja Talwar, ASJ-01 (POCSO)
11	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	Sh. Sushil Kumar, ASJ (FTSC) (RC)	Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02	Sh. Lokesh Kumar Sharma, ASJ (SFTC)	Ms. Pooja Talwar, ASJ-01 (POCSO)	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01
12	Sh. Sushil Kumar, ASJ (FTSC) (RC)	Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02	Sh. Lokesh Kumar Sharma, ASJ (SFTC)	Ms. Pooja Talwar, ASJ-01 (POCSO)	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03
13	Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02	Sh. Lokesh Kumar Sharma, ASJ (SFTC)	Ms. Pooja Talwar, ASJ-01 (POCSO)	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	Sh. Sushil Kumar, ASJ (FTSC) (RC)


(MANOJ JAIN)

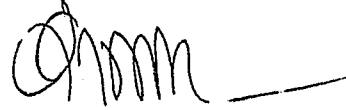
Principal District & Sessions Judge (S-W),
Dwarka Courts, New Delhi.

No. 27758-27778 /Link ASJs/Judl./DWK/2022

Dated: 27.10.2022

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, Dwarka Courts, New Delhi.
4. The website Committee, Tis Hazari Courts, Delhi (for uploading of this Order on the website).
5. PS/Reader to the undersigned.
6. The Branch In-charge, Computer Branch, Dwarka Courts, New Delhi (for uploading this Order on the official website of Dwarka Courts).
7. Office of the CMM (S-W), Dwarka Courts, New Delhi.
8. The Branch In-charge, R & I Branch, Dwarka Courts, New Delhi (for uploading on LAYERS).



Principal District & Sessions Judge (S-W),
Dwarka Courts, New Delhi.